


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The transfer order No. F.97(30-III)/P&T/Admn-II/HQs/2023 dated 19.10.2023 in respect of Sh. Rajender Kumar, JA (*listed at Sl. No. 133*) and Sh. Amarjeet Singh, JA (*listed at Sl. No.91*) alongwith transfer order No.87445-515/P&T/Admn.II/HQs/Delhi/2023 dated 10.11.2023 in respect of Sh. Dinesh Kumar, JA; Sh.Pawan, JA; Sh. Prahlad Narayan Meena, JA and Sh. Ajit Singh, JA (*listed at Sl. No. 01 to 04*) are hereby kept in abeyance till further orders.



(Narottam Kaushal)

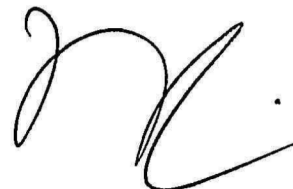
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 88645-680 /P&T/Admn-II/HQs/2023

Dated, Delhi the 21 NOV 2023

Copy forwarded for information and necessary action to:

1. All the Principal District & Sessions Judges, (East/South-West/South), Delhi.
2. The Officer/Officer Incharge concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned for necessary action.
6. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
8. The Dealing Asst., Website Committee, THC with the direction to upload the circular on the 'Employees Corner' (on Website).
9. The officials concerned.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi